

**Flush tanks for the lavatories of the quarters of D.L.Z. area, New Delhi**

3930. SHRI U. S. PATIL: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that Government have connected the flush tank of the lavatories in the newly constructed type I, II and III Quarters (Sectors C., D. & K.) in D.L.Z. areas with the water supply from the Pumping Station;

(b) whether the lavatories in the quarters do not have separate flush tanks as were there in old quarters and as a result foul smell coming out of choked latrines pollute the air in these dwelling units from 11.00 a.m. to 5.00 p.m. and from 10.00 p.m. to 6.00 a.m. everyday when there is no water supply in these quarters; and

(c) if so, what are the reasons therefor and what remedial steps Government propose to take in this regard?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) The overhead tank supplying water to flushing cisterns is connected directly with pumping station in new quarters.

(b) Earlier there used to be separate overhead tanks for W.Cs. for each quarter. Now there is one overhead tank for each block which has two compartments—one feeding the kitchens and baths and the other, feeding the W.Cs. of the Quarters. Capacity of the tank is more than sum of capacities of individual tanks provided earlier. This system is not in any way inferior to the earlier one, as far as supply of water to W.Cs. is concerned.

(c) Question does not arise.

**Development of plots in Pitampura, Delhi**

3931. SHRI U. S. PATIL: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that the DDA has not completed the Development work in the plots measuring 70 and 84 sq. metres in Pitampura Residential Scheme even when the allottees have been given possession in 1976. If so, what are the reasons therefor; and

(b) by when the allottees of these plots are directed by DDA to complete the building of the houses and whether Government propose to provide extension to the Allottees of these plots until full development like water, and electricity work is completed in the Pitampura Residential Scheme?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) The internal development of 70 sq. metres and 84 sq. metres plots allotted in 1976 is almost complete. However, the trunk services are yet to be provided.

(b) Normally a period of two years plus one year as grace period is allowed for completing the construction. However, as the pitampura Residential Scheme is not fully developed yet, extension will be permitted keeping in view the pace of development in the residential scheme.

**Settlement of claims of Retired Employees of Delhi Milk Scheme**

3932. SHRI C. K. JAFFER SHARIEF: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the Delhi Milk Scheme authorities have taken considerable time in setting the claims of retired